

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14246/2010

(From the judgement and order dated 29/01/2010 in DBCSA No.
80/2010 & SBCWP No. 15359/2009 of The HIGH COURT OF RAJASTHAN
AT JAIPUR)

DHOOPARAM(D) TR.LRS.& ORS.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 05/01/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s)

Mr. Arun Kumar Beriwal, Adv.

For Respondent(s)

For RR No.3

Dr. Manish Singhvi, Adv.
Mr. D.K. Devesh, Adv.
Mr. Sahil S. Chauhan, Adv.
Mr. Irshad Ahmad, Adv.

For RR Nos. 1 & 2

Mr. Abhishek Gupta, Adv.
Mr. R. Gopalakrishnan, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter after two weeks.

(KALYANI GUPTA) (VINOD KULVI)
SR. P.A. COURT MASTER